

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 06.01.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 304/2021 & IA No. 642 & 643/2021	The Assistant Commissioner of Central Tax V Shri. T.S.N. Raja RP & Anr	Raj Kumar Jhabakh	
2.	Comp App (AT)(CH) No. 56/2021 & IA No. 654,655 & 656/2021	Anjana Sanghi & 2 Ors V K.M.S. Constructions P Ltd & 10 Ors	Preeti Mohan Raj Jhabakh Ranjana G	S. Chidambaram PCS Caveator for R1
3.	Comp App (AT)(CH)(Ins) No. 1/2022 & IA No. 1,2 & 3/2022	SNJ Distillers Pvt Ltd & Anr V S. Rajendran & 10 Ors	Avinash Krishnan Ravi	Rohan Rajasekaran Caveator for R2
4.	Comp App (AT)(CH)(Ins) No. 9/2022 & IA No. 18,19 & 20/2022	S. Rajendran V South India Hotels P Ltd & 8 Ors	M. Savitha Devi M.S. Elamathi	Rohan Rajasekaran Caveator for R1 Caveat Returned
5.	Comp App (AT)(CH) No. 2/2022 & IA No. 10 & 11/2022	Shibu John & 3 Ors V Transmarine Services India P Ltd & 4 Ors	Surana & Surana	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfey Correya & anr V Bijoy Prabakaran Pulipara(PVS Memorial Hospital P, RP Ltd)	Prashanth Mohan PCA	Bijoy Prabakaran Pulipara PCS
7.	Comp App (AT) (CH) (Ins) No. 257/2021 IA No. 547/2021	M/s. Chryso (India) Pvt Ltd V M/s. Sri Chowdeshwari Concrete Pvt Ltd	Ricab Chand Sathiyarayanan	Respondent Served on 11-12-2021 No Appearance
8.	Comp. App (AT)(CH)(Ins) No. 279/2021 (IA No. 601,602 & 603/2021)	Regional Provident Fund Commissioner V Shri Bijoy Prabhakaran Pulipra RP	K. Ramu R. Vishnu	Bijoy Prabakaran Pulipara PCS

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svavitva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
10.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2

11.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
12.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
13.	Comp App (AT)(CH)(Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
14.	Comp App (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
15.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svमित्वा Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1- R3
16.	Comp App (AT)(CH)(Ins) No. 33/2021	Prathikantham Gunavardhan Raju Vs Innovative Studios & another WITH	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
17.	Comp App (AT)(CH)(Ins) No. 36/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Private Limited and another	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
18.	TA No 48/2021 (Comp App (AT) No. 192/2019)	Ennes Capital P Ltd & ors V Hyderabad Securities & Enterprises Ltd & ors	Vishal Ganda Ayandeb Mitra Anand Sengar Akanksha mathur	Swapnil Gupta Shivambika Sinha Rudrajit Ghosh Ankita Sinha – R1, 2, 3, 5- 13 Y. Suryanarayana R14 - R17 Anup Jain Abhishek Baid – R18 Amol Sharma – R19
19.	TA No. 89/2021 & 90/2021 (Comp App (AT)(Ins) No. 791/2020 & 926/2020)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. Dy. Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692
2. Court Officer - **PH No. : 044-2888 0450**
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)